

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
(REVENUE WING)

NEW DELHI, the 5th April, 1977.

NOTIFICATION
INCOME TAX

NO.1714 (F.No.203/32/77-I.T.A.II): It is hereby notified for general information that the association mentioned below has been approved by the Secretary, Department of Science and Technology, New Delhi, the prescribed authority for the purposes of clause(ii) of sub-section (1) of section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- (i) That the Sri Abhinava Vidya-theertha Swamigal Scientific Research Academy, Bangalore, will maintain a separate account of the sum received by it for scientific research;
- (ii) that the said Academy will furnish the annual return of its scientific research activities to the prescribed authority for every financial year in such form as may be laid down and intimated to them for this purpose, by 30th April, each year.

ASSOCIATION

SRI ABHINAVA VIDYATHEERTHA SWAMIGAL SCIENTIFIC RESEARCH
ACADEMY, BANGALORE.

This notification is effective for a period of three years
from 9.3.1977.

Sd/-
(J.P.SHARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication & Public Relations, New Delhi.
3. Directorate of O&M Services (I.T.) 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Deputy Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their O.M.No.1/107/76-PA dated 24.3.1977.
5. The Joint Secretary, Sri Abhinava Vidya-theertha Swamigal Scientific Research Academy, A-2/177, Safdarjung Enclave, New Delhi-110016, with reference to his letter dt. 9.3.1977.
6. C. & A.G. of India, New Delhi (20 copies).
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AUTHORISED FOR ISSUE

(R.V.RAMNAN)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (RS&P)

NO.CC/ITA.II/1673/443/BSP/77

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